

- I. Notification of the Ministry of Petroleum and Natural Gas**
- II. Reports and accounts (2023-24) of OIL, Dibrugarh, Assam; BCPL, Guwahati, Assam; and ONGC, New Delhi and other related papers**
- III. MoUs between Gol and BPCL and IOCL for the year 2024-25**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas, Notification No. G.S.R. 249(E)., dated the 22nd April, 2024, publishing the Oil Industry Development Board Staff Provident Fund (Amendment) Rules, 2024, under sub-section (3) of Section 31 of the Oil Industry (Development) Act, 1974, along with delay statement.

[Placed in Library. See No. L. T. 1621/18/24]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Sixty-fifth Annual Report and Accounts of the Oil India Limited (OIL), Dibrugarh, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1034/18/24]

- (ii) (a) Annual Report and Accounts of the Brahmaputra Cracker and Polymer Limited (BCPL), Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1039/18/24]

- (iii) (a) Annual Report and Accounts of the Oil and Natural Gas Corporation Limited (ONGC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1040/18/24]

III. A copy each (in English and Hindi) of the following papers: -

(a) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2024-25.

[Placed in Library. See No. L. T. 1045/18/24]

(b) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2024-25.

[Placed in Library. See No. L. T. 1046/18/24]

Reports and accounts(2023-24) of the National Forensic Sciences University, Gandhinagar, Gujarat; REPCO BANK, Chennai; Institute of Correctional Administration, Chandigarh and other related papers

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार): महोदय, में निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(A) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 38 of the NFSU Act, 2020: -

(a) Annual Report and Accounts of the National Forensic Sciences University, Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above University.

[Placed in Library. See No. L. T. 1229/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

(i) (a) Fifty-fifth Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

[Placed in Library. See No. L. T. 1228/18/24]

Reports and accounts of various organizations, Societies, Centre, Institutes, Associations, Trust, Schools for various years and other related papers

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गादास उडके) : महोदय, में निम्नलिखित पत्र सभा